

[Shri Charan Singh]

Baroda Heavy Water Plant and the incident in the Bhandara Ordnance Factory in Maharashtra do not indicate sabotage. Investigations are still in progress in respect of the AIR fire and Ukai explosion.

Apprehensions have also been voiced regarding the recent acts of terrorism against our personnel and property abroad. No fewer than 6 cases of stabbing have occurred from September onwards in Australia, England and USA where our employees abroad have been the victims. The police authorities of the concerned countries are investigating these stabbing incidents.

I would once again like to reiterate that all necessary steps have been taken by Government to ensure prompt investigation into all cases of sabotage and to ensure protection of our vital installations and our personnel both in the country and abroad.

SHRI O. V. ALAGESAN (Arkonam): I would like to say, Sir, that we are sorry that no notable progress has been made in the investigations; we are almost in the same place or stage where we were when the previous statement was made.

MR. SPEAKER: Now, the question is whether the House would like to continue sitting for taking up the sugar debate or whether we should have it at some other time...

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, I want to make a submission. In Gorakhpur district, there have been lathi-charges on teachers in jail. They have been beaten up barbarously. This sort of inhuman treatment should not have been given to the teachers. Through you, Sir, I would request the hon. Minister of Education to look into the matter and see that the grievances of the teachers are redressed.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have written to you about the *Nation Herald*. We are now on the last day of this Session...

SHRI R. VENKATARAMAN (Madras South): Sir, you have given me permission to raise a matter....

श्री भरत शूक्ल (देहीवाल) :
 अध्यक्ष महोदय, अन्न खास के लिये नीती
 तथा गुड नीति पर विचार करने के लिये

समय तय हुआ था। 2 बंदे का समय किसानों की समस्याओं के लिये तय हुआ था क्योंकि गन्ने का डिस्पोजल नहीं हो रहा है और चीनी की नीति का किस प्रकार निर्धारण हो इस पर बहस होगी थी जिस के लिये 2 बंदे का समय हम को दिया गया। लेकिन उस समय को दूसरे दूसरे तरीकों से युटिलाइज किया गया। हमें कब समय मिलेगा यह बताया जाय ?

MATTERS UNDER RULE 377

(i) THREAT OF RETRENCHMENT IN BEAS SUTLEJ PROJECT.

MR. SPEAKER: Now, there are ten statements to be made under Rule 377. Is it the pleasure of the House that these statements be made today?

SOME HON. MEMBERS: Yes.

SHRI DINEN BHATTACHARYA (Serampore): Sir, I gave this notice long back. I have got the information from the Beas Project employees that a large number of junior engineers are going to be retrenched in the coming month of February when the project will be almost complete. These junior engineers were taken on *ad hoc* basis. They have met the Minister concerned but they have not received any reply as yet to their demand made. Their demand is that when the project is completed and the authorities will recruit new engineers why not the old experienced engineers be kept in that service so that these people who have acquired experience during the project work may get a chance to stay there.

Sir, in case new recruitment takes place the new engineers will take time to learn whereas these people are already trained. So, these engineers numbering about 1400 may be kept in that Beas project for the maintenance work for which they are contemplating new recruitment to be made from Himachal Pradesh, Rajasthan and Punjab. My humble request to you and the government is that their services may be retained so that they may not have to face retrenchment.